## The



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## Kolkata

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MONDAY, DECEMBER 22, 2003

[SAKA 1925

PART III—Acts of the West Bengal Legislature.

#### GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 2143-L.—22nd December, 2003.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

### West Bengal Act XXVII of 2003

THE WEST BENGAL APPROPRIATION (EXCESS EXPENDITURE, 1985-86, 1986-87, 1987-88, 1988-89, 1989-90, 1990-91, 1991-92, 1992-93, 1993-94 AND 1994-95) ACT, 2003.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Kolkata Gazette, Extraordinary, of the 22nd December, 2003.]

An Act to regularise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1986, the year ending on the thirty-first day of March, 1987, the year ending on the thirty-first day of March, 1988, the year ending on the thirty-first day of March, 1990, the year ending on the thirty-first day of March, 1991, the year ending on the thirty-first day of March, 1992, the year ending on the thirty-first day of March, 1993, the year ending on the thirty-first day of March, 1994 and the year ending on the thirty-first day of March, 1995.

It is hereby enacted in the Fifty-fourth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

Short title.

1. This Act may be called the West Bengal Appropriation (Excess Expenditure, 1985-86, 1986-87, 1987-88, 1988-89, 1989-90, 1990-91, 1991-92, 1992-93, 1993-94 and 1994-95) Act, 2003.

#### (Sections 2, 3.)

Issue of Rs. 173,86,20,613, Rs. 95,57,75,902, Rs. 163,60,66,726, Rs. 125,51,27,208, Rs. 125,30,74,176, Rs. 79,32,38,631, Rs. 2115,08,85,658, Rs. 323,37,22,149, Rs. 211,93,68,944 and Rs. 309,14,34,325 out of the Consolidated Fund of West Bengal, respectively, for the

services and

purposes of the

year 1985-86, the year 1986-87, the

year 1987-88, the

year 1988-89, the year 1989-90, the

year 1990-91, the

year 1991-92, the year 1992-93, the

year 1993-94 and

the year 1994-95.

- 2. From and out of the Consolidated Fund of West Bengal,-
  - (1) sums not exceeding those specified in column 3 of Schedule I amounting in the aggregate to the sum of rupees one hundred seventy-three crore eighty-six lakh twenty thousand six hundred and thirteen,
  - (2) sums not exceeding those specified in column 3 of Schedule II amounting in the aggregate to the sum of rupees ninety-five crore fifty-seven lakh seventy-five thousand nine hundred and two,
  - (3) sums not exceeding those specified in column 3 of Schedule III amounting in the aggregate to the sum of rupees one hundred sixty-three crore sixty lakh sixty-six thousand seven hundred and twenty six,
  - (4) sums not exceeding those specified in column 3 of Schedule IV amounting in the aggregate to the sum of rupees one hundred twenty-five crore fifty-one lakh twenty-seven thousand two hundred and eight,
  - (5) sums not exceeding those specified in column 3 of Schedule V amounting in the aggregate to the sum of rupees one hundred twenty-five crore thirty lakh seventy-four thousand one hundred and seventy-six,
  - (6) sums not exceeding those specified in column 3 of Schedule VI amounting in the aggregate to the sum of rupees seventy-nine crore thirty-two lakh thirty-eight thousand six hundred and thirty-one,
  - (7) sums not exceeding those specified in column 3 of Schedule VII amounting in the aggregate to the sum of rupees two thousand one hundred fifteen crore eight lakh eighty-five thousand six hundred and fifty-eight,
  - (8) sums not exceeding those specified in column 3 of Schedule VIII amounting in the aggregate to the sum of rupees three hundred twenty-three crore thirty-seven lakh twenty-two thousand one hundred and forty-nine,
  - (9) sums not exceeding those specified in column 3 of Schedule IX amounting in the aggregate to the sum of rupees two hundred eleven crore ninety-three lakh sixty-eight thousand nine hundred and forty-four,
  - (10) sums not exceeding those specified in column 3 of Schedule X amounting in the aggregate to the sum of rupees three hundred nine crore fourteen lakh thirty-four thousand three hundred and twenty-five,

are authorised for payment and application towards defraying the several charges which are incurred during—

- (i) the year ending on the thirty-first day of March, 1986,
- (ii) the year ending on the thirty-first day of March, 1987,
- (iii) the year ending on the thirty-first day of March, 1988,
- (iv) the year ending on the thirty-first day of March, 1989,
- (v) the year ending on the thirty-first day of March, 1990,
- (vi) the year ending on the thirty-first day of March, 1991,
- (vii) the year ending on the thirty-first day of March, 1992,
- (viii) the year ending on the thirty-first day of March, 1993,
- (ix) the year ending on the thirty-first day of March, 1994, and
- (x) the year ending on the thirty-first day of March, 1995,

respectively, in respect of the services and purposes specified in column 2 of each such Schedule and which were in excess of the amounts granted for the services and purposes of the respective year.

Appropriation.

3. The sums authorised for payment and appropriation from and out of the Consolidated Fund of West Bengal by this Act shall be deemed to have been respectively appropriated for the services and purposes expressed in Schedules I, II, III, IV, V, VI, VII, VIII, IX and X in relation to the year ending on the thirty-first day of March, 1986, the year ending on the thirty-first day of March, 1988, the year ending on the thirty-first day of March, 1989, the year ending on the thirty-first day of March, 1991, the year ending on the thirty-first day of March, 1991, the year ending on the thirty-first day of March, 1992, the year ending on the thirty-first day of March, 1993, the year ending on the thirty-first day of March, 1994 and the year ending on the thirty-first day of March, 1995.

(Schedule I.)

#### SCHEDULE I

(See sections 2 and 3.)

Excess Expenditure, 1985-86

1	3				
Grant/ Appro-		Sums not exceeding			
priation Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
		Rs.	Rs.	Rs.	
3 6 25 37 39	213—Council of Ministers 220—Collection of Taxes on Income and Expenditure 259—Public Works 281—Family Welfare 483—Capital Outlay on Housing	4,56,304 84,25,594 34,91,86,242 2,21,37,513 1,61,70,143		4,56,30- 84,25,59- 34,91,86,24: 2,21,37,51: 1,61,70,14:	
41 47	485—Capital Outlay on Information and Publicity 289—Relief on account of Natural Calamities	16,14,393 1,86,11,649		16,14,39 1,86,11,64	
48	295—Other Social and Community Services	13,53,019	describe outl	13,53,01	
L	695—Other Social and Community Services  Total Grant No. 48	58,955		58,95	
50 52 56	298—Co-operation 305—Agriculture 311—Dairy Development (Excluding Public	14,11,974 29,89,019 2,13,16,960		14,11,97 29,89,01 2,13,16,96	
58	Undertakings). 313—Forest	20,27,300 61,41,288		20,27,30 61,41,28	
60	514—Capital Outlay on Community Development	15,76,984		15,76,98	
00 [	714—Loans for Community Development	7,25,000	erenik.	7,25,00	
	Total Grant No. 60	23,01,984		23,01,98	
66	332—Multipurpose River Projects	5,08,43,035		5,08,43,03	
L	532—Capital Outlay on Multipurpose River Projects	10,78,16,053		10,78,16,05	
67	Total Grant No. 66	15,86,59,088		15,86,59,08	
о, Г	734—Loans for Power Projects 337—Roads and Bridges	31,88,30,000	are of personal ( )	31,88,30,00	
70	537—Capital Outlay on Roads and Bridges	10,97,67,865		10,97,67,865	
	Total Grant No. 70	1,30,71,683	••	1,30,71,683	
78 86 4 17	282—Public Health, Sanitation and Water Supply 766—Loans to Government Servants etc. 214—Administration of Justice 251—Public Service Commission	7,12,98,150 1,32,15,196	6,10,754 1,60,218	12,28,39,548 7,12,98,150 1,32,15,190 6,10,754 1,60,218	
85	603—Internal Debt of the State Government 604—Loans and Advances from the Central Government	Ment Larry and	24,52,64,296	24,52,64,290	
	Total Grant No. 85	•••	35,49,53,000 60,02,17,296	35,49,53,000 60,02,17,296	
	Grand Total	113,76,32,345	60,09,88,268	173,86,20,613	

#### (Schedule II.)

#### SCHEDULE II

(See sections 2 and 3.)

Excess Expenditure, 1986-87

1	2		3	* P. Jan	
Grant/		Sums not exceeding			
Appro- priation Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
		Rs.	Rs.	Rs.	
3	213—Council of Ministers	3,42,919		3,42,919	
11	240—Sales Tax	12,53,283	grand and	12,53,283	
13	245—Other Taxes and Duties on Commodities and Services.	55,24,276		55,24,276	
22	256—Jails	6,25,238		6,25,238	
25	259—Public Works	9,02,75,313		9,02,75,313	
27	265—Other Administrative Services	3,37,00,350		3,37,00,350	
28	266—Pension and Other Retirement Benefits	45,24,575		45,24,575	
32	277—Education (Sports)	40,38,606		40,38,606	
26	280—Medical	7,73,07,856		7,73,07,856	
36	480—Capital Outlay on Medical	41,18,200	Chair .	41,18,200	
	Total Grant No. 36	8,14,26,056		8,14,26,056	
T	283—Housing	9,52,53,540	and building	9,52,53,540	
39	483—Capital Outlay on Housing	7,03,07,819		7,03,07,819	
	Total Grant No. 39 .	16,55,61,359	THE RESERVE OF THE PERSON OF T	16,55,61,35	
41	285—Information and Publicity	16,66,789	- And	16,66,78	
42	287—Labour and Employment	7,10,965		7,10,96	
47	289—Relief on account of Natural Calamities .	. 1,45,40,788		1,45,40,78	
58	313—Forest	. 1,07,41,898	in the base of a dist	1,07,41,89	
59	714—Loans for Community Development (Panchayat).	. 13,90,000		13,90,00	
60	514—Capital Outlay on Community Development (Excluding Panchayat).	. 31,26,160	John C.	31,26,16	
	522—Capital Outlay on Machinery and Engineering Industries.	. 75,00,000	Total 7-1-1	75,00,00	
61	722—Loans for Machinery and Engineering Industries	2,08,76,000	of the same of the	2,08,76,00	
	726—Loans for Consumer Industries	. 3,23,77,853	A Particulation of the same	3,23,77,85	
	Total Grant No. 61	. 6,07,53,853		6,07,53,85	

#### (Schedule II.)

1	2		3		
Grant/ Appro-		Sums not exceeding			
priation Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
	320—Industries (Excluding Public Undertakings and Closed and Sick Industries). 520—Capital Outlay on Industrial Research and Development.	2,11,76,358		2,11,76,358	
62		88,54,869		88,54,869	
	525—Capital Outlay on Telecommunication and Electronics Industries.  720—Loans for Industrial Research and Development	1,40,00,000		1,40,00,000	
L	(Excluding Closed and Sick Industries)	2,06,26,662		2,06,26,662	
F	Total Grant No. 62	6,46,57,889		6,46,57,889	
66	332—Multipurpose River Projects 333—Irrigation, Navigation, Drainage and Flood	8,15,25,963	•	8,15,25,963	
	Control Projects.	1,53,14,167		1,53,14,167	
	Total Grant No. 66	9,68,40,130		9,68,40,130	
67 70	534—Capital Outlay on Power Projects	4,07,78,000 8,96,11,029		4,07,78,000 8,96,11,029	
71	338—Road and Water Transport Services	1,18,96,232		1,18,96,232	
	738—Loans for Road and Water Transport Services	4,42,15,857		4,42,15,857	
	Total Grant No. 71	5,61,12,089		5,61,12,089	
72	339—Tourism	3,65,866		3,65,866	
73 74	544—Capital Outlay on Other Transport and Communication Services. 363—Compensation and Assignment to Local Bodies	9,00,000		9,00,000	
	and Panchayati Raj Institutions, (Excluding Panchayat).	65,15,088		65.15.000	
	500—Investment in General Financial and Trading	03,13,088	• •	65,15,088	
75	Institutions.	11,00,000		11,00,000	
	700—Loans to General Financial and Trading Institutions.	20,00,000		20,00,000	
	Total Grant No. 75	31,00,000		31,00,000	
76	526—Capital Outlay on Consumer Industries 722—Loans for Machinery and Engineering Industries 726—Loans for Consumer Industries	1,16,35,370 1,81,71,000 2,31,00,000		1,16,35,370 1,81,71,000 2,31,00,000	
	Total Grant No. 76	5,29,06,370		5,29,06,370	
77 81	282—Public Health, Sanitation and Water Supply 523—Capital Outlay on Petroleum, Chemicals and	47,50,032		47,50,032	
82 84 86	Fertiliser Industries.  526—Capital Outlay on Consumer Industries  530—Investment in Industrial Financial Institutions  766—Loans to Government Servants etc.	2,21,50,000 97,87,800 1,55,00,000 1,15,99,181		2,21,50,000 97,87,800 1,55,00,000 1,15,99,181	
	Grand Total	95,57,75,902		95,57,75,902	

(Schedule III.)

#### SCHEDULE III

(See sections 2 and 3.)

Excess Expenditure, 1987-88

1	2		Sums not exceeding			
Grant/	e de la companie de l					
Appro- priation Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
		6 1	Rs.	Rs.	Rs.	
2	2012—Governor			19,350	19,350	
4	2014—Administration of Justice			17,36,388	17,36,388	
17	2051—Public Service Commission			44,022	44,022	
21	2055—Police		12,51,52,918		12,51,52,91	
T.	2059—Public Works		30,48,89,587		30,48,89,58	
25	2216—Housing (Buildings)		6,92,62,197	MALE IN	6,92,62,19	
	4059—Capital Outlay on Public Works		31,59,180	ester kana?	31,59,18	
	Total Grant No. 25		37,73,10,964		37,73,10,964	
27	2070—Other Administrative Services		83,64,930	20.30(3-1)2-29	83,64,93	
28	2071—Pension and Other Retirement Benefits		22,60,17,909	11,74,366	22,71,92,27	
32	2210—Medical and Public Health (Excluding Public Health).		3,26,28,640		3,26,28,64	
33	2210—Medical and Public Health (Public Health)		2,27,03,273		2,27,03,27	
36	4216—Capital Outlay on Housing		4,17,14,614		4,17,14,61	
37	6217—Loans for Urban Development		5,99,84,972		5,99,84,97	
44	2245—Relief on account of Natural Calamities		6,31,95,666	Gershew # U	6,31,95,66	
49	2403—Animal Husbandry		1,00,84,048		1,00,84,04	
51	6405—Loans for Fisheries		12,04,150	The property in Trans	12,04,15	
52 .	2406—Forestry and Wild Life (Excluding Zoological Park and Lloyd Botanic Garden, Darjeeling).	•// •	36,33,417	From St.	36,33,41	
- T	4407—Capital Outlay on Plantation		25,00,000		25,00,00	
53	6407—Loans for Plantation		4,50,000		4,50,00	
	Total Grant No. 53		29,50,000		29,50,00	
54	4408—Capital Outlay on Food, Storage and Warehousing.		1,11,06,465		1,11,06,46	
64	2551—Hill Areas		23,05,929	1	23,05,92	
F	2701—Major and Medium Irrigation		5,88,66,344	ament memory is	5,88,66,34	
66	4701—Capital Outlay on Major and Medium Irrigation.		4,24,37,885	Pelarija i prija Logi dajena 1986 Seli ar komonis	4,24,37,88	
	Total Grant No. 66		10,13,04,229		10,13,04,22	

#### (Schedule III.)

1	2	Sums not exceeding			
Grant/ Appro-	The state of the s				
priation Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
			Rs.	Rs.	Rs.
68	2711—Flood Control and Drainage		2,80,85,109		2 90 95 10
69	2801—Power		2,14,26,900		2,80,85,10
75	2852—Industries		3,73,41,875		2,14,26,90
ſ	3054—Roads and Bridges		15,05,21,595		3,73,41,87
79		• •	13,03,21,393		15,05,21,59
	5054—Capital Outlay on Roads and Bridges	• •	14,19,66,190	and the	14,19,66,190
	Total Grant No. 79		29,24,87,785		29,24,87,78
86	5465—Investment in General Financial and Trading Institutions.	W. All	39,74,962		39,74,962
	7465—Loans for General Financial and Trading Institutions.		4,25,000		4,25,000
	Total Grant No. 86		43,99,962		43,99,96
89	3604—Compensation and Assignment to Local Bodies and Panchayati Raj Institutions (Excluding Panchayat).		45,11,658		45,11,658
	4860—Capital Outlay on Consumer Industries (Public Undertakings).		3,62,50,000		3,62,50,000
91	6401—Loans for Crop Husbandry (Public Undertakings).		6,24,00,000	di isanako i genilkaka	6,24,00,000
	6857—Loans for Chemical Industries (Public Undertakings).		75,00,000	1 2 2 1 2 2 1 2 1 2 1 2 1 2 1 2 1 2 1 2	75,00,000
	6858—Loans for Engineering Industries (Public Undertakings).		35,66,000		25.00.000
	Total Grant No. 91		10,97,16,000		35,66,000
93	6859—Loans for Telecommunication and Electronic Industries.		75,00,000		75,00,000
93	4859—Capital Outlay on Telecommunication and Electronic Industries.	e (d	30,11,000		30,11,000
	Total Grant No. 93		1,05,11,000		1,05,11,000
94	4860—Capital Outlay on Consumer Industries		2,15,69,980		2,15,69,980
95	6885—Loans to Other Industries		44,42,475		44,42,475
96	4885—Other Capital Outlay on Industries and Minerals.		89,37,732		89,37,732
a er	Grand Total		163,30,92,600	29,74,126	163,60,66,726

(Schedule IV.)

#### SCHEDULE IV

(See sections 2 and 3.)

Excess Expenditure, 1988-89

1	2		3			
Grant/			Sums not exceeding			
Appropriation Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
3 (3)			Rs.	Rs.	Rs.	
1	2011—State Legislature			2,84,828	2,84,828	
4	2014—Administration of Justice		5,82,511	7,78,074	13,60,585	
13	2045—Other Taxes and Duties on Commodities and Services.		19,81,425	i dan m — Ei	19,81,425	
19	2053—District Administration		22,52,036		22,52,036	
20	2054—Treasury and Accounts Administration		83,73,269	per ser of.	83,73,269	
21	2055—Police		10,29,41,058		10,29,41,058	
Г	2059—Public Works		22,99,00,000	sed galage	22,99,00,000	
25	2216—Housing (Building)		1,78,30,609		1,78,30,609	
	Total Grant No. 25		31,77,30,609	Bassas .	31,77,30,609	
27	2070—Other Administrative Services		45,41,233		45,41,233	
28	2071—Pension and Other Retirement Benefits		33,69,57,630		33,69,57,630	
32	2210—Medical and Public Health (Excluding Public Health).		33,69,833	Tempton service - 18	33,69,833	
35	2215—Water Supply and Sanitation (Excluding Prevention of Air and Water Pollution).		5,82,60,897	Onla 1	5,82,60,89	
42	6235—Loans for Social Security and Welfare (Social Welfare).		2,72,000	ENTRESO S SOUTHERN DES	2,72,00	
46	2252—Other Social Services		3,12,452		3,12,45	
58	4435—Capital Outlay on Other Agricultural Programmes.		12,30,915	Community of	12,30,91	
59	2501—Special Programme for Rural Developmen	nt	87,54,692	<b>国际企文:</b> 总	87,54,69	
63	4515—Capital Outlay on Other Rural Development).	ent	. 25,28,127		25,28,12	
64	2551—Hill Areas	10/16	. 76,34,381		76,34,38	
66	2701—Major and Medium Irrigation		. 6,98,83,579		6,98,83,57	
67	2702—Minor Irrigation		57,48,612		57,48,6	
68	2711—Flood Control and Drainage	Louis	2,79,48,609		2,79,48,60	

#### (Schedule IV.)

1	2			3		
Grant/	med and	g All	Sums not exceeding			
Appropriation Number.	Services and purposes.	Services and purposes.		Charged on the Consoli- dated Fund.	Total.	
	regulation of the control of the con		Rs.	Rs.	Rs.	
ſ	2801—Power		4,88,19,371		4,88,19,371	
69	6801—Loans for Power Projects		1,01,83,197		1,01,83,197	
	Total Grant No. 69		5,90,02,568	••	5,90,02,568	
ſ	3051—Ports and Lighthouses		1,98,883		1,98,883	
77	5051—Capital Outlay on Ports and Lighthouses		1,197		1,197	
	Total Grant No. 77		2,00,080		2,00,080	
ſ	3054—Roads and Bridges		12,71,93,821	••	12,71,93,821	
79	5054—Capital Outlay on Roads and Bridges		9,42,63,969		9,42,63,969	
	Total Grant No. 79		22,14,57,790		22,14,57,790	
96	6885—Other Loans to Industries and Minerals (Excluding Closed and Sick Industries).		1,21,00,000		1,21,00,000	
	Grand Total		125,40,64,306	10,62,902	125,51,27,208	

#### (Schedule V.)

#### SCHEDULE V

(See sections 2 and 3.)

#### Excess Expenditure, 1989-90

1	2		later of the second of the second			
Grant/			Sums not exceeding			
Appropriation Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
			Rs.	Rs.	Rs.	
1	2011—State Legislature			1,28,601	1,28,601	
3	2013—Council of Ministers		22,28,864		22,28,864	
16	2049—Interest Payment	$\cdot$		2,16,64,309	2,16,64,309	
25	2059—Public Works		43,88,91,870		43,88,91,870	
28	2071—Pension and Other Retirement Benefits		42,22,36,344		42,22,36,344	
35	2215—Water Supply and Sanitation (Excluding Prevention of Air and Water Pollution).		8,92,36,626		8,92,36,626	
50	6404—Loans for Dairy Development		1,22,74,140	that a P-1	1,22,74,140	
52	2406—Forestry and Wild Life (Excluding Zoological Park and Lloyd Botanic Garden, Darjeeling).			89,951	89,951	
55	4415—Capital Outlay on Agricultural Research and Education (Excluding Public Undertakings).		73,049		73,049	
59	2501—Special Programme for Rural Development	•	15,55,063		15,55,063	
61	2506—Land Reforms		5,84,62,112		5,84,62,112	
63	4515—Capital Outlay on Other Rural Development Programmes (Community Development).		2,55,030		2,55,030	
66	2701—Major and Medium Irrigation		5,98,24,040		5,98,24,040	
68	2711—Flood Control		1,03,40,645		1,03,40,645	
73	2851—Village and Small Industries		9,02,70,789		9,02,70,789	
79	5054—Capital Outlay on Roads and Bridges		4,52,80,943		4,52,80,943	
95	4860—Capital Outlay on Consumer Industries (Excluding Public Undertakings and Closed and Sick Industries).			2,61,800	2,61,800	
	Grand Total		123,09,29,515	2,21,44,661	125,30,74,176	

(Schedule VI.)

#### SCHEDULE VI

(See sections 2 and 3.)

Excess Expenditure, 1990-91

1	2		3		
Grant/ Appro-		Sums not exceeding			
priation Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
		Rs.	Rs.	Rs.	
1	2011—State Legislature		5,83,947	5,83,947	
25	2059—Public Works	 50,90,64,220	23,48,585	51,14,12,805	
34	2211—Family Welfare	 6,36,04,001	••	6,36,04,001	
54	4408—Capital Outlay on Food, Storage and Warehousing (Excluding Public Undertakings).	 1,00,94,904		1,00,94,904	
61	2506—Land Reforms	 9,95,25,907		9,95,25,907	
64	4551—Capital Outlay on Hill Areas	 26,000		26,000	
66	2701—Major and Medium Irrigation	3,09,69,032		3,09,69,032	
68	4711—Capital Outlay on Flood Control Projects	 Shirt on He	1,56,783	1,56,783	
69	2801—Power	 5,62,71,932		5,62,71,932	
	3054—Roads and Bridges		1	1	
79	5054—Capital Outlay on Roads and Bridges	 78,21,380		78,21,380	
	Total Grant No. 79	 78,21,380		78,21,381	
80	3055—Road Transport	 1,27,71,939		1,27,71,939	
	Grand Total	 79,01,49,315	30,89,316	79,32,38,631	

#### (Schedule VII.)

#### SCHEDULE VII

(See sections 2 and 3.)

Excess Expenditure, 1991-92

1	2		3				
Grant/			Sums not exceeding				
Appropriation Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.		
			Rs.	Rs.	Rs.		
3	2013—Council of Ministers		82,267		82,267		
11	2040—Sales Tax		2,43,330	gereset.	2,43,330		
17	2051—Public Service Commission	•		1,41,475	1,41,475		
25	2059—Public Works		38,08,92,006		38,08,92,006		
28	2071—Pension and Other Retirement Benefits		18,50,52,062		18,50,52,062		
50	2404—Dairy Development		21,17,213		21,17,213		
53	2407—Plantation		12,96,364		12,96,364		
58	2435—Other Agricultural Programmes		96,80,790	field from A.	96,80,790		
66	2701—Major and Medium Irrigation		7,34,79,453		7,34,79,453		
69	2801—Power		9,76,66,006	0 tu - 3	9,76,66,006		
81	7075—Loans for Other Transport Services		20,00,000	No. of a sec.	20,00,000		
84	5452—Capital Outlay on Tourism		3,28,37,152		3,28,37,152		
98	6003—Internal Debts of the State Government	• •		2036,53,97,540	2036,53,97,540		
	Grand Total		78,53,46,643	2036,55,39,015	2115,08,85,658		

(Schedule VIII.)

#### SCHEDULE VIII

(See sections 2 and 3.)

Excess Expenditure, 1992-93

1	2			3		
Grant/ Appro-	100 0 0 0 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	W.	Sums not exceeding			
priation Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
			Rs.	Rs.	Rs.	
1	2011—State Legislature			1,44,804	1,44,804	
2	2012—Governor			11,21,354	11,21,354	
3	2013—Council of Ministers		18,47,680		18,47,680	
20	2054—Treasury and Accounts Administration		15,18,871		15,18,871	
25	2059—Public Works		16,98,95,864	50,76,671	17,49,72,535	
28	2071—Pension and Other Retirement Benefits		20,92,98,505	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	20,92,98,505	
35	6215—Loans for Water Supply and Sanitation (Excluding Prevention of Air and Water					
	Pollution).	• •	25,25,000	(that	25,25,000	
50	2404—Dairy Development		15,81,979		15,81,979	
66	2701—Major and Medium Irrigation		5,07,09,818		5,07,09,818	
79	3054Roads and Bridges		9,71,02,142		9,71,02,142	
	5054—Capital Outlay on Roads and Bridges			53,446	53,446	
	Total Grant No. 79		9,71,02,142	53,446	9,71,55,588	
84	7452—Loans for Tourism		51,81,000		51,81,000	
90	3604—Compensation and Assignment to Local Bodies and Panchayati Raj Institutions			ente e en ar		
	(Excluding Panchayat).	• • •		71,611	71,611	
98	6003—Internal Debt of the State Government		• •	256,78,96,651	256,78,96,651	
99	7615—Miscellaneous Loans		11,96,96,753		11,96,96,753	
	Grand Total		65,93,57,612	257,43,64,537	323,37,22,149	

#### (Schedule IX.)

#### SCHEDULE IX

(See sections 2 and 3.)

#### Excess Expenditure, 1993-94

1	2		3			
Grant/			Sums not exceeding			
Appro- priation Number.	Services and purposes.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
			Rs.	Rs.	Rs.	
1	2011—State Legislature		12,57,901	2,22,648	14,80,549	
3	2013—Council of Ministers		25,22,720		25,22,720	
7	2029—Land Revenue		1,27,63,433		1,27,63,433	
16	2049—Interest Payment			3,20,24,954	3,20,24,954	
19	2053—District Administration		56,36,595		56,36,595	
21	2055—Police		33,22,26,722		33,22,26,722	
25	2059—Public Works		16,04,88,151		16,04,88,151	
27	2070—Other Administrative Services (Excluding Fire			Mark Piper		
	Protection and Control).		7,28,59,553		7,28,59,553	
28	2071—Pension and Other Retirement Benefits		46,83,08,980	THE MARKET	46,83,08,980	
32	2210-Medical and Public Health (Excluding Public		LAK 181 SENIONS	THE MAN TO A		
	Health).		3,76,32,373		3,76,32,373	
35	2215—Water Supply and Sanitation (Excluding			man and traditi	3436 · 100	
	Prevention of Air and Water Pollution).		1,43,65,450		1,43,65,450	
47	2401—Crop Husbandry		5,94,11,861		5,94,11,861	
49	4403—Capital Outlay on Animal Husbandry		1,10,69,674	phil threeless	1,10,69,674	
50	2404—Dairy Development	• •	1,93,343		1,93,343	
53	2407—Plantation		5,50,337		5,50,337	
58	2435—Other Agricultural Programmes	• •	30,89,77,721	•	30,89,77,72	
64	2551—Hill Areas	• •	4,00,81,825	••	4,00,81,825	
66	2701—Major and Medium Irrigation	• •	12,06,53,056		12,06,53,056	
67	2702—Minor Irrigation	• •	6,71,06,164		6,71,06,164	
L	4702—Capital Outlay on Minor Irrigation		10,70,91,370		10,70,91,370	
	Total Grant No. 67		17,41,97,534	• •	17,41,97,534	
68	2711—Flood Control and Drainage		1,20,21,449		1,20,21,449	
00	4711—Capital Outlay on Flood Control Projects		45,49,943		45,49,943	
	Total Grant No. 68		1,65,71,392	Tripleton in the	1,65,71,392	
69 [	2801—Power		2,42,425		2,42,42	
	6801—Loans for Power Projects		5,21,97,737	militari e e e	5,21,97,73	
	Total Grant No. 69		5,24,40,162		5,24,40,16	
74	6860—Loans for Consumer Industries (Closed and			W. Hall		
4	Sick Industries).		99,833		99,83	
79	3054—Roads and Bridges		17,32,34,511		17,32,34,51	
80	3055—Road Transport		2,15,78,215		2,15,78,21	
	Grand Total		208,71,21,342	3,22,47,602	211,93,68,94	

#### (Schedule X.)

#### SCHEDULE X

(See sections 2 and 3.)

Excess Expenditure, 1994-95

1	Services and purposes.		Sums not exceeding			
Grant/ Appro- priation Number.						
			Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
						16
21	2055—Police	38 E		3,500	3,50	
25	2059—Public Works		25,93,54,866		25,93,54,86	
28	2071—Pension and Other Retirement Benefits		25,75,27,711	ete a kolen ta	25,75,27,71	
34	2211—Family Welfare		2,55,63,140		2,55,63,14	
35	2215—Water Supply and Sanitation (Excluding Prevention of Air and Water Pollution).		25,27,07,790		25,27,07,79	
42	2235—Social Security and Welfare (Social Welfar	e)		6,000	6,00	
46	2250—Other Social Services		65,76,960		65,76,96	
49	4403—Capital Outlay on Animal Husbandry (Excluding Public Undertakings).	We get	40,04,109		40,04,109	
50	4404—Capital Outlay on Dairy Development (Excluding Public Undertakings).		2,36,34,771		2,36,34,77	
52	6406—Loans for Forestry and Wild Life		1,49,99,955		1,49,99,95	
54	4408—Capital Outlay on Food, Storage and Warehousing.		trad turn i			
58	4435—Capital Outlay on Other Agricultural Programmes.	esisis	1,28,29,382	10.00.050	1,28,29,382	
59	2501—Special Programmes for Rural Development		12,30,40,019	10,00,050	10,00,050	
65	4575—Capital Outlay on Other Special Areas Programmes.				12,30,40,019	
66	2701—Major and Medium Irrigation	• -	1,27,87,020		1,27,87,020	
	4701—Capital Outlay on Major and Medium		11,34,62,428		11,34,62,428	
	Irrigation.			58,094	58,094	
	Total Grant No. 66	din	11,34,62,428	58,094	11,35,20,522	

#### (Schedule X.)

1	2	3			
Grant/ Appro- priation Number.		Sums not exceeding			
	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
		Rs.	Rs.	Rs.	
67	4702—Capital Outlay on Minor Irrigation		12,543	12,543	
68	4711—Capital Outlay on Flood Control Projects	1,64,31,940		1,64,31,940	
69	6801—Loans for Power Projects	90,74,06,000		90,74,06,000	
75	2852—Industries (Excluding Public Undertakings and				
	Closed and Sick Industries)	9,48,59,869		9,48,59,869	
79 [	3054—Roads and Bridges	27,43,97,488	Last Production	27,43,97,488	
	5054—Capital Outlay on Roads and Bridges	2,49,14,245		2,49,14,245	
	Total Grant No. 79	29,93,11,733		29,93,11,733	
92	6860—Loans to Consumer Industries (Public Undertakings).	22,87,96,775	ng Gibba i ng Kibba i	22,87,96,775	
95	6857—Loans for Chemical and Pharmaceutical Industries (Excluding Public Undertakings and Closed and Sick Industries)	3,32,97,407	Police of the State of the Stat	3,32,97,407	
	6860—Loans to Consumer Industries (Excluding Public Undertakings and Closed and Sick Industries)	12,15,80,000	1332 (31) (30) (34) 1332 (31) (32)	12,15,80,000	
	Total Grant No. 95	15,48,77,407		15,48,77,407	
98	6003—Internal Debt of the State Government		28,00,68,082	28,00,68,082	
	Grand Total	281,02,86,056	28,11,48,269	309,14,34,325	

By order of the Governor,

A. K. BHATTACHARYA, Principal Secy. to the Govt. of West Bengal & Secy., Law Department.